GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO- 50 TO BE ANSWERED ON- 18/07/2022

SCHEDULED TRIBES COMPONENT

50. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has any mechanism put in place to monitor the Scheduled Tribe Component (STC) and if so, the details thereof;
- (b) the details of the manpower that has been sanctioned in the form of sanctioned posts for the same; and
- (c) the details of the filled up and vacant posts till date?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

(a): The Ministry of Tribal Affairs is the nodal Ministry for overall policy, planning and coordination of programmes of development for the Scheduled Tribes (STs). However, with regard to sectoral programmes and schemes of development of ST communities, policy, planning, monitoring, evaluation, etc., as also their coordination are the responsibility of the concerned Central Ministries / Departments, State Governments and Union Territory Administrations. NITI Aayog has issued guidelines for earmarking, effective utilization of Tribal Sub Plan (TSP)/ Scheduled Tribe Component (STC)/Development Action Plan for STs (DAPST) funds by the obligated Ministries/Departments for the welfare and development of STs.

Ministry of Tribal Affairs has developed STC MIS Portal with web address: https://stcmis.gov.in for monitoring of TSP/STC/DAPST funds of the obligated Ministries/Departments. The Ministry also takes meetings periodically with the obligated Ministries/Departments to review allocation, utilization, and physical progress under TSP/STC/DAPST. Adherence of TSP/STC allocation earmarking norm as per guidelines, identification of schemes, allocation and utilization of TSP/STC funds under such schemes which provide specific benefits to STs, setting up of target/deliverables under TSP and monitoring of progress, etc., are emphasized in the review meetings. Physical progress under TSP/STC is also obtained from the Ministries/Departments.

(b) & (c): Department of Expenditure has sanctioned seven posts (one post of Director/Deputy Secretary, two posts of Under Secretary, two posts of Section Officer and two posts of Assistant Section Officer) in the Ministry of Tribal Affairs for TSP/STC monitoring. Out of the seven posts sanctioned, one post of Director/Deputy Secretary is filled.
